

Most Immediate

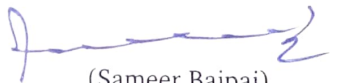
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE
(PC ACT) (CBI), ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No. 3741-43⁵⁰/Genl./RADC/ 2022

Dated: 12/07/2022

Mail alongwith letter No. 159-170/Exam.Cell.DHJS&DJS/E.C./2022 dated 8th July 2022 received vide diary No. 6808-R dated 11.07.2022 from Deputy Registrar (Exams.-DHJS & DJS), High Court of Delhi, New Delhi regarding direct recruitment to the post of District Judge (Entry Level) 2021 in the Chhattisgarh Higher Judicial Service alongwith a copy of short advertisement received from the High Court of Chhattisgarh: Bilaspur for filling up of 03 vacancies for the post of District Judge (Entry Level) for the year 2021 in Chhattisgarh Higher Judicial Service by direct recruitment from Bar. The last date of submission of application form is 22.07.2022 till 5:00 P.M. A copy of the same is being forwarded to the following for information and further necessary action:

1. Branch In-charge, Receipt & Issue Branch, RADC, New Delhi with the request to display the same on Notice Board of Rouse Avenue District Court, New Delhi
2. Sh. Himal Akhtar, Chairman, (Adhoc Committee), RADC, Bar Council of Delhi for necessary action(through electronic mode).
3. Website Committee, THC, Delhi with the request to upload the same on office website.


(Sameer Bajpai)
Officer-In-Charge (Genl.)/
Ld. Spl. Judge(PC-ACT)CBI,
RACC,New Delhi

Office of District & Session Judge
Rouse Avenue Courts, New Delhi
Diary No. 6808-7

Rouse Avenue Court, New Delhi

Marked to Gen. In-
P.D.ERSG/RADC
11/07/22

Fwd: Recruitment to the post of District Judge (Entry Level) 2021 in the High Court of Chhattisgarh: Bilaspur - radcgeneralbranch

1 of 120

Fwd: Recruitment to the post of District Judge (Entry Level) 2021 in the High Court of Chhattisgarh: Bilaspur inbox x

anil kumar
to me

----- Forwarded message -----
 From: **ROUSE AVENUE DISTRICT COURT** <rouseavenuedistrictcourt@gmail.com>
 Date: Sat, Jul 9, 2022, 16:09
 Subject: Fwd: Recruitment to the post of District Judge (Entry Level) 2021 in the High Court of Chhattisgarh Bilaspur
 To: <ak1655@gmail.com>

----- Forwarded message -----
 From: **Aditi Kalia** <ajexam-judicial_dhc@gov.in>
 Date: Sat 9 Jul, 2022, 3:22 PM
 Subject: Recruitment to the post of District Judge (Entry Level) 2021 in the High Court of Chhattisgarh Bilaspur
 To: Robin Sharma <rijng_ddc@gov.in>, Mr Shamim <djwest_ddc@gov.in>, <reagertfamilycourtpnc@gmail.com>, <rohincourts_dj@nic.in>, <rouseavenuedistrictcourt@gmail.com>, Sunilkumar Sharma <judicialbrst_ddc@gov.in>, <judicialbranch@yahoo.com>, AMARSINGH MEWATI <nbrise_ddc@gov.in>, Anita Barana <genbrddc@gov.in>, Chandra Mohan <cmmmoffet_ddc@gov.in>, Deepak Sharma Senior Judicial Assistant <nbrddc@gov.in>, ARIJIT CHAKRABORTY <admneast_kkd_ddc@gov.in>, <nrbme_ddc@gov.in>, Kamal Kishore Semwal <cmmmoffne_ddc@gov.in>, <admne_ddc@gov.in>, Ms. <nbrddc@gov.in>, Judicial Branch SWD Dwarka Courts <judicialbrsw_ddc@gov.in>, Anjali Singhal <nbrsw_ddc@gov.in>, Computer Branch Rohini Court <rohincourts-dl@nic.in>, <ajexam-judicial_dhc@gov.in>

Enable desktop notifications for Gmail. OK No thanks X

mailto:rouseavenuedistrictcourt@gmail.com

High Court Of Delhi, New Delhi
(Examination Cell)

MOST IMMEDIATE

No. 123-176/Exam.Cell/DHJS&DJS/E.C/2022

Dated 8th July, 2022

From:

The Registrar General
High Court of Delhi
New Delhi

To:

1. The Principal District & Sessions Judge (Hqrs.),
Tis Hazari Courts,
Delhi.
2. The Principal District & Sessions Judge,
East District, Karkardooma Courts Complex,
Delhi.
3. The Principal District & Sessions Judge,
South-West District, Dwarka Courts Complex,
New Delhi.
4. The Principal District & Sessions Judge,
Shahdara District, Karkardooma Courts Complex,
Delhi.
5. The Principal District & Sessions Judge,
South East District, Saket Courts Complex,
New Delhi.
6. The Principal District & Sessions Judge,
West District, Tis Hazari Courts,
Delhi.
7. The Principal District & Sessions Judge,
New Delhi District, Patiala House Courts,
New Delhi.
8. The Principal District & Sessions Judge,
North-West District, Rohini Courts Complex,
Delhi.
9. The Principal District & Sessions Judge,
North District, Rohini Courts,
Delhi.
10. The Principal District & Sessions Judge,
North-East District, Karkardooma Courts Complex,
Delhi.
11. The Principal District & Sessions Judge cum Special Judge (PC Act) CBI,
Rouse Avenue Court Complex,
New Delhi.
12. The Principal District & Sessions Judge(Officiating),
South District, Saket Courts Complex,
New Delhi.

Sub : Direct recruitment to the post of District Judge (Entry Level) 2021 in the Chhattisgarh Higher Judicial Service.

Sir/Madam,

I am directed to forward herewith a copy of short advertisement received from the High Court of Chhattisgarh:Bilaspur for filling up of 03 vacancies for the post of District Judge (Entry Level) for the year 2021 in Chhattisgarh Higher Judicial Service by direct recruitment from Bar and to request that it may be displayed at some conspicuous place in the court premises for information of all concerned. It is further requested that the copy of the said short advertisement may also be forwarded to the Secretary of the respective Bar Association of your Court for giving it wide publicity/circulation. It may please be noted that the last date of submission of application forms is 22.07.2022 till 5:00 P.M.

Yours faithfully,



Deputy Registrar (Exams.-DHJS & DJS)
for Registrar General

Encl : As above

HIGH COURT OF CHHATTISGARH: BILASPUR

District Judge (Entry Level) Direct Recruitment Examination 2021

Applications from Indian Citizens are invited in the cadre of Chhattisgarh Higher Judicial Service in the pay scale of Rs. 51550-1230-58930-1380-63070 (New Interim pay scale in the 13-A pay matrix and pay level of Rs. 131100-216600), by direct recruitment from the Bar. Recruitment to these posts and conditions of service shall be governed by the Chhattisgarh Higher Judicial Service (Recruitment and Conditions of Service), Rules 2006, as on the last date of submission of application forms.

1- Application in prescribed format must reach the Registry by 22/07/2022 till 5.00 PM.

2- Date of Written Examination 25/09/2022 (Sunday).

Total Vacancy:- 03

(Unreserved - 02, Scheduled Tribes - 01)

Eligibility:-
1) LL.B.
2) Has for atleast seven years been an advocate as on 01/01/2022.

Age :-
He / She has attained the age of 35 years and has not attained the age of 45 years on the first day of January, 2022.

Examination Fee:- Rs. 700/- for Scheduled Castes, Scheduled Tribes and Other Backward Classes (non creamy layer) who are the bonafide residents of State of Chhattisgarh, and Rs. 1000/- for the candidates belonging to Unreserved Category and also for all the candidates belonging to Other States. Fee is to be deposited in the form of Challan only with SBI branches through Core Banking Network all over India. The original copy of Challan must be attached along with application form. Challan form is available along with application form on our website i.e. www.cgjhcourt.nic.in

NOTE :- 1- Relaxation will be given as per Rules.

2- This is only for information. For details please see our website i.e. www.cgjhcourt.nic.in

Registrar General